

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Tuesday, 29th August 2023** the Hon'ble Shri. Justice P. D. Naik (Sitting at **Goa**) will take up the following matter pertaining to the **Principal Seat at Bombay** through Video Conferencing :

- 1) **Criminal Anticipatory Bail Application No. 2216 of 2021**
along with
Interim Application No. 4075 of 2022
and
Interim Application No. 2750 of 2023

High Court, Appellate Side,
Bombay.

Date : 28th August 2023

BY ORDER

(H. M. Bhosale)
Registrar (Judl-I)



BOMBAY HIGHCOURT
DAILY MAIN CAUSELIST
For Tuesday The 29th August 2023
COURT NO. 34
SINGLE
AT 4:45 PM
HON'BLE SHRI JUSTICE PRAKASH D. NAIK

HEADER NOTE :

<https://zoom.us/my/sbcourt22.as>
Meeting ID : 931 185 7130

Sr.	CASE NO.	PARTIES	ADVOCATES
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FOR ADMISSION (ANTICIPATORY BAIL APPLICATIONS)

1	IA/4075/2022 [Criminal]	VINOD DIXIT RAMJILAL SHARMA VS NIKITA JAGDISHCHANDRA RAWAL @ YAMINI RAWAL AND ANR.	Ramprasad Vishwanath Gupta AVC AND ASSOCIATES
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In
ABA/2216/2021

REMARK : (For Cancellation of Anticipatory Bail) Note : 1) English translation of relevant judgment or order is not filed. U. T. given. 2) The copy of application is not served to P. P. U. T. given. 3) ABA 2216/2021 is disposed on 14.09.2021. 4) Advocate Akshay Shetty waives service on behalf of respondent No.1, but not filed Vakalatnama till today. 5) Advocate for respondent No.1 has tendered in Court an affidavit-in-reply on 20/04/2023, which is kept herewith.(registered on 19/06/23) 6) IA 2750/23 tagged herewith 7) As per administrative order dt. 22/8/2023 to place IA No. 4075/2022 for cancellation of ABA and IA No. 2750/2023 for modification of the order dt. 14/09/2021 before the Hon'ble Shri Justice Prakash D. Naik sitting at Goa through video Conferencing. Court S.J. For Orders

WITH

IA/2750/2023 [Criminal]	NIKITA JAGDISHCHANDRA RAWAL @ YAMINI RAWAL VS	AVC AND ASSOCIATES AVC AND ASSOCIATES
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In
ABA/2216/2021

VINOD DIXIT RAMJILAL SHARMA AND ANR
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REMARK: (For Modify Order in Anticipatory Bail) Note : 1) Typed English Translation of relevant order, judgment is not filed. U.T. given. 2)The copy of application is not served on the public prosecutor. U.T. given. 3) ABA 2216/2021 disposed on 14/09/2021 4) IA 4075/22 tagged herewith 5) Advocate for Applicant has filed Affidavit on 28/07/2023 kept at page 19-23 Court S.J.for Admission. Coram : Smt Anuja Prabhudessai, J. Circulation granted for 07/08/2023. (M) Dt. 31/07/2023 For Reg. (Judl.-I)